

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 36/16	IA 65/17 in TP 157/17	For Hearing	391 /394	Jai Guru Nana Vincom Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prima Hatti	Roc	
2)	THIRUPAL HORIAG 9448384064	Petitioner	
3)	Narasimha Kumar	Asst. of OL	

PCS for petitioner is present. HE HAS FILED AMENDED Scheme. He undertakes to carry out the amendment in the original Scheme. He is permitted to do the amendment in the Scheme.

For further hearing, list it on 16.08.2017.


MEMBER (J)


MEMBER (T)